NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.39/(MAH)/2015 mes

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES:

M/s. Mahanti Plastics Pvt. LTd.

V/s.

M/s. Samruddhi Banquets Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CP 39/397-398/CPB/MB/MAH/2015

- 1. Learned Representative of the Petitioner is present. He has informed that request of adjournment has been communicated to the Learned Representative of the Respondents.
- 2. However, he is seeking further time to file a rejoinder. Time is Granted.
- 3. It is directed to file the rejoinder on or before 30.01.2017.
- 4. Let this matter be fixed for hearing on 17.02.2017.
- 5. The Learned Representative of the Petitioner is also directed to communicate this date to the other side.

Sd/-

M. K. SHRAWAT. MEMBER (JUDICIAL).

Dated: 12.01.2017.